

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 90/15	TP 14/17	For compliance of office objections raised by Registry	433	PPG Asian Paints Pvt. Ltd. Vs Metal Closures Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K. C. SUDARSHAN
K. N. VASUKE
(93 412 52719)

Petitioner



ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. He has filed India Post website postal track information that notice was served on Corporate Debtor. No representation for Corporate Debtor. It is called, absent. Counsel is directed to suggest the name of an IRP from the panel affixed on the Notice Board of the Tribunal on the next hearing date. List it on 08.03.2018.



Member (T)



Member (J)